

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:5883

ANSWERED ON:30.04.2010

BUDGET HOTELS/REST HOUSES

Bheiravdanji Shri Gadhvi Mukeshkumar;Biju Shri P. K.;Gandhi Shri Feroze Varun;Mahant Dr. Charan Das

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has any scheme for construction of budget hotels/rest houses in the country;
- (b) if so, the details thereof alongwith the projects sanctioned during each of the last three years and the current year in this regard, State-wise;
- (c) the funds sanctioned and utilized by the State Governments during the said period, State-wise;
- (d) the details of completed and pending projects in this regard, State-wise;
- (e) whether the Government has taken steps to improve the budget tourist accommodations and the catering services, particularly on the road side and highways;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM(SHRI SULTAN AHMED)

(a) to (g): To encourage the growth of budget hotels, the following incentives have been announced:

(i) Five Year Tax Holiday for new two, three and four star category hotels coming up between 1.4.2007 to 31.3.2010 in National Capital Territory of Delhi and Districts of Faridabad, Gurgaon, Gautam Budh Nagar and Ghaziabad. The Finance Minister in his current Budget 2010-11 speech has proposed extension of the deadline of 31.03.2010 to 31.07.2010.

(ii) Five Year Tax Holiday announced in the budget of 2008-09 for two, thee and four star hotels constructed and which start functioning during the period April 1, 2008 to March 31, 2010 in specified districts which have UNESCO-declared 'World Heritage Sites' except Mumbai and Delhi.

Construction of hotels is primarily a private sector activity, however, the Ministry of Tourism under the scheme "Product/Infrastructure Development for Destinations and Circuits" provides Central Financial Assistance (CFA) for construction of wayside public conveniences. Further, CFA is also provided for construction of budget accommodation to the North-Eastern States, Jammu & Kashmir and for eco-tourism projects where private sector investment is not forthcoming. The details of the State wise projects sanctioned during the first 3 years of the XI Plan period which include projects of budget accommodation in the North Eastern States & Jammu & Kashmir are at Annexure.

**ANNEXURE**

STATEMENT IN REPLY TO PARTS (a) TO (g) OF LOK SABHA UNSTARRED QUESTION NO.5883 ANSWERED ON 30.04.2010 REGARDING BUDGET HOTELS/REST HOUSES.  
TOURISM PROJECTS SANCTIONED DURING THE FIRST THREE YEARS (2007-08, 2008- 09 AND 2009-10) OF ELEVENTH FIVE YEAR PLAN.

(Rs. in lakhs)

Sr.No	State	Number of	Amount
		Project	Sanctioned

1	Andhra Pradesh	30	14,269.82
2	Arunachal Pradesh	37	10,131.06
3	Andman & Nicobar	0	0
4	Assam	15	4,455.39
5	Bihar	15	3,923.60
6	Chandigarh	14	2,858.71
7	Chattisgarh	6	2,427.91
8	Dadra & Nagar Haveli	3	24.88
9	Daman & Diu	1	12.50
10	Delhi	19	6,641.83
11	Goa	3	4,814.91
12	Gujarat	12	3,430.76
13	Haryana	22	5,957.79
14	Himachal Pradesh	25	7,648.88
15	Jammu and Kashmir	91	15,163.90
16	Jharkhand	10	1,155.47
17	Kerala	29	8,692.70
18	Karnataka	22	10,520.10
19	Lakshadweep	1	782.73
20	Maharashtra	11	5,890.29
21	Manipur	25	7,344.17
22	Meghalaya	15	3,386.32
23	Mizoram	16	4,417.25
24	Madhya Pradesh	37	11,991.65
25	Nagaland	47	7,260.74
26	Orissa	29	9,717.77
27	Puducherry	13	2,421.66
28	Punjab	7	3,313.94
29	Rajasthan	19	8,565.41

30	Sikkim	67	16,075.83
31	Tamil Nadu	37	8,005.82
32	Tripura	30	3,539.00
33	Uttar Pradesh	17	7,511.72
34	Uttarakhand	8	6,604.07
35	West Bengal	28	9,398.06
GRAND TOTAL			761 218,356.64